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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 1146/2018 & I.A. 20824/2023**

EICORE TECHNOLOGIES PVT. LTD. & ORS.Plaintiffs

Through: Mr. J. Sai Deepak, Ms. Manvi Adlokha, Mr. Debarshi Dutta & Mr. Avinash K. Sharma, Advs.

versus

EEXPEDISE TECHNOLOGIES PVT. LTD. & ORS.Defendants

Through: Ms. Vrinda Pathak, Ms. Sandhya Kukreti, Ms. Ahaana Singh Rana & Ms. Vanshika Puri, Advs. for D- 1 to 7 & 12-19.

Mr. Divyakant Lahoti and Mr. Kumar Vinayakam Gupta, Advs. for D-8 and 9.

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CORAM:

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER

% **13.08.2024**

I.A. 20824/2023 (Application seeking leave to file the additional documents)

1. Arguments heard. Judgment is reserved.
2. The parties are at liberty to file a short note of submissions with the Court Master, within a period of three days, from today.

MINI PUSHKARNA, J

AUGUST 13, 2024/da